

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 291 -JK (LD) of 2022

DATED:- 24 - 01 - 2022

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 24 - 01 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 291-JK(LD) of 2022 dated 24.01.2022

| S.No | Title of the Case | OIC |
|-------------|---|---|
| 1. | WP(C) NO. 2762/2021 titled Abdul Waheed Malik V. UT of J&K & Ors | SH. Vinod Kumar Gupta, Executive Engineer, PWD (R&B) Division Ramban |
| 2. | CCP(S) No. 311/2021 titled Altaf Hussain Qazi V. Er Nasir Hussain Zarger | Sh. Nasir Hussain Zarger, Superintending Engineer PWD (R&B) Circle Doda |
| 3. | WP(C) No. 2059/2021 titled M/S Kapcon Projects Pvt. Ltd. V UT of J&K & Ors | Sh. Satvir Singh Executive Engineer, PMGSY Division Mahore |
| 4. | WP(C) No. 2808/2019 titled Jaswant Singh V. State of J&K & Ors | SH. Kamal Kumar Gupta Executive Engineer, PMGSY Division Ramban |
| 5. | CCP(S) No. 263/2021 in WP© 1189/2020 titled Inhabitants of Village Jar & Ors V. UT of J&K & ORs | Sh. Mohinder Kumar Executive Engineer {PMGSY Division Kishtwar |
| 6. | OWP No. 827/2009 titled Archana Talwar V/s State Of J&K & Others | Sh. Rajesh Bhagat, Executive Engineer, PWD(R&B) Const. Div-II, Jammu |
| 7. | WP (C) No. 430/2021 titled Inhabitants of Village Lower Juddi V/s U.T of J&K & Others | Sh. Mohd Ayub Wani, Executive Engineer, PWD(R&B) Spl. Sub-Division, Doda |
| 8. | WP (C) No. 885/2021 titled Ghulam Nabi Lone V/s U.T of J&K & Others | Sh. Mohd Aslam, Executive Engineer, PWD(R&B) Division Marwah |
| 9. | WP(C) No. 1657/2021 titled Anil Kumar & Others V/s U.T of J&K & Others | Sh. Rajesh Kumar Malhotra is working as Executive Engineer, PWD (R&B) Division Chatroo |
| 10 | CCP(S) No. 134/2021 titled Kewal Krishan V/s Sh. Shalinder Kumar & Others | |
| 11 | WP (C) No. 1917/2021 titled Subhan Din V. UT of J&K & Ors | Sh. Joginder Paul, Executive Engineer, PW (R&B) Spl Sub Division Mahore |
| 12 | OWP No. 425/2017 titled Mohammad Din V. State of J&K & Ors | Sh. Suresh Kumar, Executive Engineer, PMGSY Division Thathri |
| 13 | CPOWP No. 117/2015 in OWP 1628/2013 Abdul Rashid V. Sh. Nahim Ahmed & Ors | |
| 14 | OWP No. 1206/2015 titled Inhabitants of Halari Gwadi Kakoo V. State of J&K & Ors | |
| 15. | WP(C) No. 1537/2021 titled | Sh. Rajesh Sumberia, |

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| | Madan Lal & Ors V. UT of J&K & Ors | Executive Engineer PWD (R&B) Division Basholi |
| 16. | CPOWP No. 55/2017 in OWP No. 1668/2016 titled Raj Singh V. Suman Bhaskar | |
| 17. | OWP No. 78/2013 titled Mohd. Maqbool Dar V. State of J&K & Ors | Sh. Mohd Ayub Wani, Executive Engineer PWD (R&B) Spl. Sub Division Doda |
| 18. | WP(C) No. 2373/2021 titled MOhd Sadiq V. UT of J&K & Ors | Sh. Kamal Gupta Executive Engineer, PMGSY, Division Ramban |
| 19 | WP(C) No. 2424/2021 titled Inhabitants of Village Mangota-A V. UT of J&K & Ors | Sh. Mohd Ayub Wani Executive Engineer PMGSY Division Kishtwar |
| 20. | OWP No. 687/2019 titled Imtiyaz Ahmed V. State of J&K & Ors | Sh. Subash Chander, Executive Engineer, PMGSY Division Rajouri |
| 21. | WP(C) No. 2440/2021 titled Inhabitants of Village Kundhail V. UT of J&K & Ors | Sh. Mohinder Kumar, Executive Engineer, PMGSY Kishtwar |
| 22. | WP(C) No. 37/2022 titled Mohd Hanief V. UT of J&K & Ors. | Sh. Vinod Kumar Gupta, Executive Engineer PWD (R&B) Division Ramban |

